

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JATPUR BENCH, JATPUR.

OA 578/2001

DATE OF ORDER : 28.10.2002

Gulam Mohd. son of Shri Lal Chand by caste Muslim aged about 58 years resident of Krishana Nagar, Kalwar Road, Jhotwara, Jaipur. Presently retd. CTS O/o Principal General Manager, Telecom, Jaipur district, Jaipur.

....Applicant

VERSUS

1. Union of India through the Secretary to the govt. of India, Department of Telecom, Sanchar Bhawan, New Delhi.
2. Bharat Sanchar Nigam Ltd., Corporarte Office, Personnel IV Sector, Sanchar Bhawan, New Delhi.
3. Chief General Manager, Telecom, Rajasthan Circle, Jaipur.
4. Principal General Manager, Telecom District, Jaipur.

....Respondents.

Mr. P.N. Jatti, Counsel for the applicant.

Mr. D.K. Swamy, Proxy counsel for

Mr. Bhanwar Bagri, Counsel for the respondents.

CORAM

Hon'ble Mr. H.O. Gupta, Member (Administrative)

Hon'ble Mr. M.L. Chauhan, Member (Judicial)

ORDER (ORAL)

This OA has been filed seeking relief for retiral benefits.

2. The respondents have contested this application.
3. The learned counsel for the applicant during the course of arguments submitted that the applicant has been granted relief and that he does not want to pursue this OA further.
4. In the circumstances, this OA is dismissed as having become infructuous.

(M.L. CHAUHAN)  
MEMBER (J)

(H.O. GUPTA)  
MEMBER (A)